

AS ON 28.01.2023

M/s. SREI Equipment Finance Limited (FINANCIAL CREDITOR /F.C)
M/s. Royal Infracsoft Private Limited (CORPORATE DEBTOR/C.D)

(I) STATEMENT FOR CLAIM OF DUES BY CREDITORS RECEIVED.

CLAIM RECEIVED FROM	AMOUNT OF CLAIM, CLAIMED BY CLAIMANT (in Rs)	DATE OF RECEIPT OF CLAIM	%
FINANCIAL CREDITOR:			
SREI EQUIPMENT FINANCE LIMITED-'VISHWAKARMA', 86C, TOPSIA ROAD (SOUTH), KOLKATA-700046; CORRESPONDENCE ADDRESS: PLOT NO: Y-10, BLOCK EP, SECTOR-V, SALT LAKE CITY, KOLKATA-700091	946,110,750	23.11.2023	100%

OPERATIONAL CREDITORS			
Ranjeet Prasad	2,800,000	24.3.2023	

(II) CONSTITUTION OF C.O.C

NAME OF FINANCIAL CREDITORS	ADDRESS OF FINANCIAL CREDITORS
SREI EQUIPMENT FINANCE LIMITED	VISHWAKARMA, 86C, TOPSIA ROAD (SOUTH), KOLKATA-700046; CORRESPONDENCE ADDRESS: PLOT NO: Y-10, BLOCK EP, SECTOR-V, SALT LAKE CITY, KOLKATA-700091



Sandip KUMAR Kejriwal FCS

Company Secretaries, Insolvency Professional

Trained Mediator (Mediation & Conciliation Committee, High Court, Calcutta)

Date: 28.11.2023

To,
The Deputy Registrar,
National Company Law Tribunal
Kolkata Bench, 5, Esplanade East Row (West)
Kolkata-700 001, West Bengal

In the matter of

Corporate Insolvency Resolution Process, ("CIRP")

By

CS Sandip Kumar Kejriwal, ("IRP")

Company Petition (IB) No. 213/KB/2022

In the matter of:

SREI EQUIPMENT FINANCE LIMITED
VS
ROYAL INFRA SOFT PVT LTD _ SECTION 7

With reference to the captioned matter we are hereby submitting details of Claim received & Constitution of Committee of Creditors with respect to its formation under the Insolvency and Bankruptcy Code 2016 for completion of process of CIRP of Corporate Debtors.

We hope, that you will find the same in order.

Thanking you,
Yours faithfully,

CS Sandip Kumar Kejriwal
Company Secretary in Practice
IRP of Royal Infracsoft Private Limited

Enclosed: As above

#322, 3rd Floor, Martin Burn House, 1 R. N. Mukherjee Road, Kolkata - 700 001,
☎ : 98310 74124, 86177 52929, E-mail ID : sandipkej2@gmail.com